- 20. Ahmedabad Jupiter Textile Mil . Ahmedabad.
- 21. Ahmedabad New Mills. Textile. Ahmedabad
- 22. Jehangir Textile Mills, Ahmedabad.
- 23. New Manekchowk Textile Mills. Ahmedabad.
- 24. Rajnagar Mills No. 1, Ahmedabad.
- 25. Rainagar Mills No. 2. Ahmedabad.
- 26. India United No. 1. Bombay.
- 27. India United Mill No. 2. Hombay.
- 28. India United Mill No. 3. Bombay.
- 29. India United Mill No. 4, Bombay.
- 30. R.S.R.G. Spa. & Wva. Mills. Akola.
- 31. Savatram Ramprasad Mills, Akola,
- 32. Indore Malwa Mills, Indore,
- 33. Kalyanmal Mills, Indore.
- 34. Swadeshi Cotton & Flour Mills. Indore.
- 35. Apollo Textile Mills, Bombay.
- 36. Digwijav Textile Mills, Bombay,
 - 37. Bharat Textile Mills, Bombay.
 - 38. Jupiter Textile Mills, Bombay.
 - 39. Mumbai Textile Mills, Bombay.
 - 40. New Hind Textile Mills, Bombay.
 - 41. Muir Mills, Kanpur.
 - 42. New Victoria Mills, Kanpur.
 - 43. Swadeshi Cotton Mills, Kanpur.
 - 44. Rampooria Cotton Mills, Serampore.
 - 45. Bengal Luxmi Cotton Mills, Seram-

 - 46. Bengal Fine No. 1 Konnagar.

- 47. Kanoria Industries. Konnagar.
- 48. Bengal Textile Mills, Murshidabad.
- 49. Manindra Mills, Cossimbazar,

Production and availability of yarn

239. SHRI GOPALSINH G. SOLANKI:

SHRI RAMSINH RATHWA:

Will the Minister of TEXTILES be pleased to state;

- (a) what is the total production of yarn and its availability for consumption for bandloom hank in form and nowerlooms in cone form and bean form during each of the last three years, state-wise and sector-wise;
- (b) what is the stock of cloth with the Handloom Marketing Corporations Centralised Powerloom Sector as on 31st January, 1993, state-wise and sector-wise;
- (c) whether the stock of cloth in organised handloom sector and decentralised textile powerloom sector is sluggish due to market conditions; and
- (d) if so, what are the steps Government propose to take to improve the off. take?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Details of total production of spun yarn and the deliveries made in different forms for civil consumption in different sectors of textile industry during the last three years are as under:--

Deliveries of spun yarn

(in million kgs.)

Year		Hanks	Hoslery cones	Weaving cones	Bearns/ pirns	Others	Total
1990-91	•.	875	217	701	30	40	1384
1991-92		364	227	700	24	33	1372
1992-93 (Estd.)	• .	382	235	752	24	38	1454

(in million kes.)

Production of spun yarn

	(III IIIIIII K #5.)				
Year	Total production				
1990-91	1824				
1991-92	1806				
1992-93	1213				
(April-November)					

national of yarn is a The market market and figures of state-wise consumption keep varying according to variations in demand and supply for cloth produced in the states.

- (b) The stock position of handloom and powerloom agencies are not maintained by the Government.
- (c) and (d) While the off-take of cloth has been sluggish during the last year, has reportedly improved the position during the current year.

12.00 NOON

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Comof Telecommunications (Department munications)

THE MINISTER OF STATE OF THE COMMUNICATIONS MINISTRY OF (SHRI SUKH RAM): Sir, I lay on the Table, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Tele. communications):---

- (i) G.S.R. No. 384(E), dated the 27th April, 1993, publishing the Indian Telegraph Second (Amendment) Rules, 1993.
- (ii) G.S.R. No. 387(E), dated the 28th April, 1993, publishing the Indian Telegraph (Third Amendment) Rules, 1993.
- (iii) G.S.R. No. 414(E), dated the 13th May, 1993, publishing the Indian

Telegraph (Fourth Amendment) Rules,

[Placed in Library, See No. LT-4149/93]

[The Deputy Chairman in the Chair]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINIS-TRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): Madam, I lay on the Table-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under section 31 of the Securities and Exchange Board of India Act, 1992:-
 - (i) G.S.R. No. 436(E), dated the 31st May, 1993, publishing Securities and Exchange Board of India (Registrars to an Issue and Share Transfer Agents) Rules, 1993.
 - (ii) No SEB/LE|5|93, dated the 31st May, 1993, publishing the Securities and Exchange Board of India (Registrars to an Issue and Share Transfer Agents) Regulations, 1993.

[Placed in Library. LT-See No. 4228/931

II. A copy (in English and Hindi) of the Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, New Delhi, Notification S.O. dated the 29th June, No. 419(E), 1993 publishing the Expenditure-tax (Amendment) Rules, 1993, sub-section (4) of section 31 of the Expenditure Tax Act, 1987.

[Placed in Library. See No. LT-4226/93]

III. A copy (In English and Hindi) of the Ministry of Finance (Department G.S.R. of Revenue) Notification No. 439(E), dated the 1st 1993, seeking to amend the Notifica-